

F. No. J-11017/36/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 18th September, 2024

ORDER

The President is pleased to engage following three Advocates as Additional Standing Government Counsel for conducting Central Government litigation (except cases of Taxation) before District & Subordinate Courts, Bhagalpur (Bihar), for a period of three years from the date of this order or until further orders, whichever is earlier:-

District & Subordinate Courts, Bhagalpur (Bihar)

Additional Standing Government Counsel

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
1.	Sh. Nalin Kumar Singh	Warsliganj, (Near Maghi Kali Mandir) Post: Mirjanhat, Dist: Bhagalpur, Bihar- 812005 Email: nalinsingh95@gmail.com Mob: 8539840011, 9431871236	BR/6795/1996
2.	Sh. Pradip Kumar Jha	Quarter No. 4LP-20, Housing Board Colony, Barari Po & Ps. Barari, Dist.-Bhagalpur Bihar-812003 Email: pjha55616@gmail.com Mob: 9473160571, 7362058135	BR/1456/2001
3.	Ms. Shivrani Sinha	At-Abhay Shankar Jha, surya lok colony, Mirjanhar, Bhagalpur. Email: shivrani80278@gmail.com Mob: 9128867893	BR/582/2005

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through Oms, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions upon panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs & LA (PS).
3. Dr. Krishna Nandan Singh, Ld. ASGI, Patna High Court.
4. Sr. Law Officer (Co-Ordination), Eastern Railways, Kolkata.
5. The three Central Government Counsel as above.
6. One copy of this order has been uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empaneled counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Office copies.


(Kumar Gaurva)
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